

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 20-02-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Unnumbered M.A.of 2017 IN Unnumbered Review Application of 2017 IN Application No. 141 of 2016(SZ)	The District Collector, Thiruvannamalai Vs The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Fort St. George, Chennai and others	M/s. E. Manoharan Counsel for Applicant M/s. E. Manoharan for R1 Mr. Abdul Saleem for R2 Mrs. H. Yasmeen Ali for R4 M/s V.K. Rema Smrithi for R5	03-04-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
2	Application No.247 of 2016(SZ)	I.H.Sekar Injambakkam, Chennai - 600 115 Vs The Secretary, Department of Forest and Environment, Government of Tamil Nadu Chennai and 5 others	I.H.Sekar Party in Person M/s.E. Manoharan for R1 to R5 M/s.Menon, Karthik, Mukundan Neelakandan for R6	03-04-2019
3	Application No.161 of 2017(SZ)	Pudhucherry Environment Protection Association, Rep.,by its Honorary President, Kodampakkam Vs The District Environmental Engineer Tamil Nadu Pollution Control Board, SIPCOT Industrial Complex, Cuddalore and another	M/s. A.Yogeshwaran Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. Sai Sathya Jith for R2	03-04-2019

4	Application No. 251 of 2017 (SZ)	Perundurai Common Effluent Treatment Plant Rep., by its Director, SIPCOT Industrial Growth Center Perundurai Vs The Member Secretary Tamil Nadu Pollution Control Board, Chennai and another	M/s. V.Suthakar Counsel for Applicant M/s. Rita Chandrasekar for R1,R2	03-04-2019
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For further details, please log on to our website www.greentribunal.gov.in

Registrar I/C